

Title: Introduction of the Constitution (Amendment) Bill, 2004. (Insertion of new article 45A)

15.02 Â½ hrs.

(iv) CONSTITUTION (AMENDMENT) BILL*,2004

(Insertion of new article 45A)

SHRI SURAVARAM SUDHAKAR REDDY (NALGONDA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SURAVARAM SUDHAKAR REDDY : I introduce** the Bill.
